

Government is contemplating amending the Payment of Wages Act to facilitate deduction of premium from the salaries of the workers?

**Shri T. T. Krishnamachari:** I require notice to answer that question

**Shri Feroze Gandhi:** Sir, I rise on a point of information. The hon Finance Minister just now said that he cannot answer a question because he would have to commit himself either way. This sort of a reply is very non-committal.

**Mr. Speaker:** The hon Member possibly is a lawyer and he must have read what is called a 'leading question'. It is like this: 'When did you give beating to your mother?' He replied 'yesterday'. He assumes having beaten his mother. If he says 'No, I did not see my mother' it leads him to some commitment one way or the other." Here the question involves two things. The hon Member said that the amount has gone down by Rs 68 crores. Evidently, the hon Minister is not willing to commit himself to that. Then there is the question of compulsory insurance. Having regard to the importance of the question he could have answered splitting them up. An hon Member who puts the question is not an expert in putting questions. Therefore, the hon Minister may answer one or the other, or both. Therefore I put the other question about compulsory insurance and he answered it. The other question will be tabled separately and I will admit it, whether the amount has gone down by Rs 68 crores or not.

**Shri C D Pande:** He has answered it in reply to a previous question.

**Mr. Speaker:** Then why did he put that question?

#### National Book Trust

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 \*98. { **Shri Keshava:**  
       **Shri D C. Sharma**  
       **Shri Bhakt Darshan:**  
       **Shri Bibhuti Mishra:**

Will the Minister of Education and Scientific Research be pleased to

refer to the reply given to Unstarred Question No 113 on the 21st May, 1957 and state

(a) whether Government have provided any funds for the functioning of the National Book Trust, and

(b) whether it has since started functioning?

**The Minister of State in the Ministry of Education and Scientific Research (Dr K L Shrimali):** (a) Yes, Sir

(b) No Sir

**Shri Keshava:** May we know the names of the States for which this Book Trust is meant?

**Dr K L Shrimali:** This is a National Book Trust meant for the whole country.

**Shri Shree Narayan Das:** What is the amount that has been provided for this Trust?

**Dr K L Shrimali:** Rs 25 lakhs for the Second Five Year Plan.

**Shri D C Sharma:** There is the fear that this National Book Trust is going to do some kind of duplication by means of publishing those very books which are being already published. May we know if there is any justification for this kind of apprehension?

**Dr K L Shrimali:** The National Book Trust has not yet started functioning.

**Shri B S Murthy:** May I know whether there are any branches for this Book Trust in the different States and whether those branches have begun to function?

**Dr K L Shrimali:** The whole thing would be considered at the first meeting of the Trust which will be held on the 1st of August.

**श्री भवन दर्शन :** क्या मैं जान सकता हूँ कि व कौन से विषय कारण हैं जिन के कारण इस ट्रस्ट के कार्य के प्रारम्भ होने में देरी हो रही है ?

**डॉ० का० ला० शंभारी :** कुछ तो इस लिये कि इस के बोर्ड के जो मेम्बर

ये उनकी नियुक्ति करने पड़ी थी और कुछ उस के नियम बगैरह बनाने में वक्त लगा ।

**श्री विभूति मिश्र :** मैं जानना चाहता हूँ कि क्या सरकार ने इस ट्रस्ट के जिम्मे कोई खास खास सञ्जेक्ट्स दे दिये हैं जिन पर किताबें लिखी जायेगी, या जेनरल बात कहाँ गई है ।

**डा० का० ला० आनानाचो जो** गवर्नमेंट का रेजोल्यूशन है, न० (FI4156/B-6) १५ जून, १९५७ का, उस में सब बातें विस्तार से दो गई हैं कि गवर्नमेंट की पालिसी इस ट्रस्ट के मुताल्लिक क्या होगी ।

**Shri Ranga:** May I know whether the Government has got any scheme to make the State branches of this Trust representative of the publishers as well as the authors, or, are they to be nominated by the State Government?

**Dr. K. L. Shrimali:** The details will have to be worked out by the Trust. The first meeting will be held on the 1st August and all these matters will be considered by the Trust at that time.

#### Development of Allapadi Valley in Kerala

\*99. { **Shri A. K. Gopalan:**  
**Shri Narayanankutty Menon:**

Will the Minister of Home Affairs be pleased to state.

(a) whether the Government of India have given any attention to the development of the Allapadi Valley in Kerala State inhabited by about 15,000 primitive tribes,

(b) if so, whether any specific proposals have come to Government regarding the same, and

(c) if not, whether the Government of India propose to initiate any proposals in view of the extremely backward conditions of these tribes?

**The Deputy Minister of Home Affairs (Shrimati Alva):** (a) Yes, Sir. Presumably, the reference is to the Attapady Valley in Malabar District. The development of this Valley is primarily the responsibility of the State Government and the Central Government only assist the State Government in their efforts.

(b) Yes, Sir

(c) Does not arise

**Shri A. K. Gopalan:** May I know whether the Government has got any representation from any organisations about these hill tribes?

**Shrimati Alva:** We have received no representation. We have reminded the Kerala State Government to submit the scheme.

**Shri A. K. Gopalan:** May I know whether the Government has not got any first hand information or knowledge about these hill tribes living there? If not, will Government take steps to have a first hand study of the hill tribes living there?

**Shrimati Alva:** There was a scheme prepared by the Kerala State Government, which was submitted to the Food and Agriculture Ministry at the Centre and even a grant of Rs 1,91,000 was sanctioned by the Centre.

**Shri Kodiyan:** May I know what are the centrally sponsored schemes with regard to the welfare of the scheduled tribes?

**Mr. Speaker:** All over the State? This question relates to Allapadi valley.

**Shri Kodiyan:** All over India.

**Mr. Speaker:** It does not arise out of this question.

**Shri Jaipal Singh:** May I know if the Special Officer has ever visited this area? If he has not, why not?

**Shrimati Alva:** I shall require notice to answer that question; I have no information on that.